

## Bench No. I

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P (IB).No. 357/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th July, 2017, 10.30 A.M.

Name of the Company  Under Section		- Madoorie Tea Estate Pvt Ltd and - Antarctica Ltd 8 & 9 IBC		

@ KAUSHIK DANERTEE

@ MUKTARANE SINGUA For the Operational Carditor
Mukta Ram Singha
Advocate

KAUSHIK BANERJEE

ORDER

Kaushik Banerjee (Adv.)

Ld. Counsels for the operational creditor are present.

No time left.

List the matter on 16/08/2017.

(Vijai Pratap Singh) Member (J)